

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). It is very difficult to give the number of complaints, grievances, representations etc. received from scientific personnel, associations etc. from ICAR Institutes and ICAR Headquarters during the last three years as the Indian Council of Agricultural Research has 36 Institutes under it besides a large number of Regional Stations under the various Institutes. All important representations impinging on matters of policy and requiring decisions by the Governing Body of the Indian Council of Agricultural Research are put up to the Governing Body and action is taken on the basis of their decisions. Individual grievances are generally not placed before the Governing Body. They are placed before the respective grievance cells.

(c) Joint Staff Councils have already been set at the Institutes and the Headquarters of the Council consisting of officials and staff representatives from Scientific, Technical, Administrative, Supporting and Auxiliary categories. In addition, there is a Central Joint Staff Council consisting of a maximum 15 officials representatives and 41 representatives of staff from the Research Institutes. The scheme covers all the persons except those classified as equivalent to Group 'A' (Class I) and its scope includes service matters, working conditions, welfare of employees and improvement of efficiency in the standard of work. Separate Grievance Committees for looking into the grievances of officers classified as equivalent to Group 'A' have been set up at ICAR Headquarters and its Institutes.

भूमि अधिग्रहण अधिनियम के अधीन अधि-
ग्रही भूमि

7553. श्रीमती विद्यावती चतुर्वेदी :
क्या निर्माण और आवास मंत्री यह बताने की
कृपा करेंगे कि :

(क) क्या 27 अप्रैल, 1966 की अधिसूचना संख्या एफ० 1(7)/72 एडहाक जी के अनुसार, भूमि अधिग्रहण अधिनियम की धारा 6 के अधीन आनन्द पर्वत में गाँव सुधारा खुर्द के राजस्व क्षेत्र में, खसरा संख्या 609/267, 608/273, 264, 596/275, 596/277, 607/276, 1018/342, 345, 346, 1019/347, 1040/353, 1049/356, 1024/350 के अधिग्रहण हेतु नोटिस जारी किया गया था, और उपरोक्त अधिनियम की 9 तथा 10 के अधीन एक दूसरा नोटिस 27 दिसम्बर, 1972 को जारी किया गया था ;

(ख) यदि हाँ, तो क्या भूखण्डों के मालिकों के पास उक्त भूमि अभी भी लीज पर है क्या उस पर अनधिकृत निर्माण किए गये हैं ; और

(ग) यदि हाँ, तो उन के विरुद्ध क्या कार्यवाही की गई है और उस भूमि की अवैध बिक्री तथा उस पर अनधिकृत निर्माणों को रोकने के लिए क्या कदम उठाये गये हैं ?

निर्माण और आवास मंत्री श्री प्रकाश चंद सेठी) : (क) प्रश्नाधीन भूमि के बारे में 17 अप्रैल, 1978 को भूमि अधिग्रहण अधिनियम की धारा 6 के अधीन नोटिस जारी किया गया था। इसमें से, खसरा नं० 598/275 505/275 तथा 596/277 को भूमि का 1970-72 के दौरान अधिग्रहण किया गया था। 27 दिसम्बर, 1972 को खसरा नं० 1040/353 से सम्बन्धित इसी अधिनियम की धारा 9 और 10 के अधीन नोटिस जारी किये गये थे लेकिन 15 नवम्बर, 1978 को उच्चतम न्यायालय द्वारा रोकाने दिए जाने के कारण आगे की कार्यवाही रोक देनी पड़ी।

(ख) तथा (ग). कथित अनधिकृत बिक्री के बारे में मामले को पहले ही सम्बन्धित प्राधिकारियों को सूचित कर दिया गया है । दिल्ली नगर निगम द्वारा अनधिकृत निर्माण के लिए दो निर्माताओं के विरुद्ध पहले ही कार्यवाही की जा चुकी है ।

Foreign Breed of Tigers, Lions and Rhinos

7554. KUMARI KAMLA KUMARI Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Tigers, Lions and Rhinos (GAIRA) in India, State-wise;

(b) whether Government have brought some foreign breed of these animals in the Indian National Parks; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The information is given in the attached statement.

(b) No, Sir.

(c) Question does not arise.

Number of Tigers, Lions and Rhinos in India

Sl. No.	Name of State/U.Ts.	Tiger	Lions	Rhinos
1	Andhra Pradesh	148	Nil	Nil
2	Assam	300	Nil	1,330
3	Bihar	74	Nil	Nil
4	Gujarat	7	205	Nil
5	Haryana	Nil	Nil	Nil
6	Himachal Pradesh	Nil	Nil	Nil
7	Jammu and Kashmir	Nil	Nil	Nil
8	Karnataka	156	Nil	Nil
9	Kerala	134	Nil	Nil
10	Madhya Pradesh	579	Nil	Nil
11	Maharashtra	160	Nil	Nil
12	Manipur	10	Nil	Nil
13	Meghalaya	35	Nil	Nil
14	Nagaland	102	Nil	Nil
15	Orissa	173	Nil	Nil
16	Punjab	Nil	Nil	Nil
17	Rajasthan	79	Nil	Nil
18	Sikkim	Nil	Nil	Nil